NATIONAL COMPANY LAW TRIBUNAL CHANDIGARH BENCH, CHANDIGARH

CA No. 53/2017 IN CA (CAA) NO. 15/Pb/2017 RT CA (CAA) No. 119/Chd/Hry/2017

In the matter of scheme of amalgamation of:

M/s. Surya Global Steel Tubes Ltd. ... Applicant/Transferor Co.

No.1

With

M/s.Surya Roshni Limited.

...Applicant/Transferee Co. No.2.

Present: -Mr. Atul V. Sood, Advocate with Mr. Vikas Garg, Advocate for the Applicant-companies.

The learned counsel for the applicant-companies has filed CA No. 53/2017 with prayer for dispensing the meetings of the shareholders and secured creditors of transferor and transfereecompany and also the list of shareholders, secured creditors along with affidavits and other documents. The same be taken on record.

On request, the matter is adjourned to 19.05.2017

-sd1-(Justice R.P. Nagrath) Member (Judicial)

— Sd— (Deepa Krishan) Member (Technical)

May 11, 2017